

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017**  
**APPEAL NO. 260 OF 2016 & IA NOS. 06 & 902 of 2018**

**Dated: 26<sup>th</sup> November, 2018**

**In the matters of:**

**APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017**

Adani Transmission (India) Ltd.	....	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	....	Respondent(s)

**APPEAL NO. 260 OF 2016 & IA NOS. 06 & 902 of 2018**

Maharashtra Eastern Grid Power Transmission Co. Ltd.	....	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	....	Respondent(s)

**ORDER**

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **10-12-2018**.

Court Master/PPS